

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 06.05.2019 (MONDAY)**

**Court of Chairperson**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson**

**For Orders**

| S. No. | Case No.  | Name of the parties  | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|-------------------------|
| 1.     | Review Application No.12 of 2019 in Comp. App. (AT) (Ins) No. 768 of 2018 | Jungheinrich Lift Truck India Pvt. Ltd.<br>Vs.<br>United Cold Chain & Food Processing Ltd. | Rahul Sahasrabuddhe-CS |                         |

**10:40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).**

**For Orders**

| S. No. | Case No.                                  | Name of the parties  | Counsel for Appellants | Counsel for Respondents                 |
|--------|---|--|------------------------|---|
| 1.     | Comp. App. (AT) (Ins) No. 226 of 2018     | Neeraj Saluja & Anr.<br>Vs.<br>State Bank of India<br><b>With</b>              | Henna George           | Anup Rawat                              |
| 2.     | Comp. App. (AT) (Ins) No. 227 of 2018     | Neeraj Saluja & Anr.<br>Vs.<br>State Bank of India                             | Arvind Kumar           | Anup Rawat                              |
| 3.     | Comp. App. (AT) (Ins) No. 763 of 2018     | Ashok Oswal<br>Vs.<br>UCO Bank & Anr.  | Vipul Ganda            |   |
| 4.     | Comp. App. (AT) (Ins) No. 31 of 2019      | T.L.G. India Pvt. Ltd.<br>Vs.<br>Watermelon Healthcare Communication Pvt. Ltd. | Vinay Shukla           |   |
| 5.     | Comp. App. (AT) (Ins) No. 74 & 75 of 2019 | Haldia Petrochemicals Ltd.<br>Vs.<br>Rajendran Shanmugam & Anr.                | Vanita Bhargava        | Goutham Shivshankar<br>C.Rubavathi (R1) |
| 6.     | Comp. App. (AT) (Ins) No. 77 of 2019      | Sukaram Marketing Ltd.<br>Vs.<br>Sunrise TSR Factory & Anr.                    | Pai Amit               | Om Prakash Shukla                       |
| 7.     | Comp. App. (AT) No.77 of 2019             | Joe Verghese Ors.<br>Vs.<br>Omega Hospitals Pvt Ltd & Ors.<br><b>With</b>      | Naveen R.Nath          | Amit Pai                                |
| 8.     | Comp. App. (AT) No. 105 of 2019           | P.Mahabala Rai.<br>Vs.<br>OMEGA Hospitals Pvt Ltd & Ors.                       | Ayush Choudhary        |   |
| 9.     | Comp. App. (AT) (Ins) No. 149 of 2019     | Tanya Bhatnagar<br>Vs.<br>Mohamed Hesham Amin Basha Mashaal & Anr.             | Sunil Sharma           | G.P. Madaan                             |
| 10.    | Comp. App. (AT) (Ins) No. 363 of 2019     | A. Abdul Rasheed<br>Vs.<br>IFCI Ltd. & Ors.                                    | Anirudh Sharma         |   |

**For Admission (Fresh Cases)**

|     |   |  |                  |  |
|-----|---|--|------------------|--|
| 11. | Comp. App. (AT)<br>(Ins) No. 485 of<br>2019 | State Bank of India.<br>Vs.<br>New Ram Traders & Anr.  | Ankur Mittal     |  |
| 12. | Comp. App. (AT)<br>(Ins) No. 486 of<br>2019 | Innovative Construventures Pvt & Anr.<br>Vs.<br>Brainer Trade and Fin-Tech Pvt Ltd.          | Dhaval Deshpande |  |
| 13. | Comp. App. (AT)<br>(Ins) No. 487 of<br>2019 | IFCI Ltd.<br>Vs.<br>INDU Techzone Pvt Ltd.   | Mohan S.         |  |
| 14. | Comp. App. (AT)<br>(Ins) No. 488 of<br>2019 | Supreme Commotrade LLP & Anr.<br>Vs.<br>Shree Sai Rolling Mills Ltd.                         | Manish Raghav    |  |
| 15. | Comp. App. (AT)<br>(Ins) No. 489 of<br>2019 | Supreme Commotrade LLP & Ors.<br>Vs.<br>Shree Sanyeeji Ispat Ltd.                            | Manish Raghav    |  |
| 16. | Comp. App. (AT)<br>(Ins) No. 490 of<br>2019 | Shree Om Prakash Murarka.<br>Vs.<br>Shree Sai Prakash Alloys Pvt Ltd.                        | Manish Raghav    |  |
| 17. | Comp. App. (AT)<br>(Ins) No. 491 of<br>2019 | Aslam Shaikh<br>Vs.<br>Solaris Ceramics Pvt. Ltd.  | A Aman Verma     |  |
| 18. | Comp. App. (AT)<br>(Ins) No. 492 of<br>2019 | Gail India Ltd.<br>Vs.<br>Ajay Joshi & Ors.<br>Resolution Professional of Alok<br>Industries | Nishant Awana    |  |
| 19. | Comp. App. (AT)<br>(Ins) No. 493 of<br>2019 | Bhaaskaran Rangarajan.<br>Vs.<br>Info Drive Software Ltd.                                    | Sanjana Saddy    |  |
| 20. | Comp. App. (AT)<br>(Ins) No. 494 of<br>2019 | Bank of India.<br>Vs.<br>Shrenuj & Company Ltd.  | Ashish Rana      |  |
| 21. | Comp. App. (AT)<br>No. 108 of 2019          | Mars Professional Consultants Pvt Ltd.<br>Vs.<br>Registrar of Companies.                     | Gaurav Bhatt     |  |
| 22. | Comp. App. (AT)<br>No. 109 of 2019          | Acuity India Resorts Pvt Ltd & Anr.<br>Vs.<br>Upendra Dutt Anthwal & Anr.                    | Rakesh Kumar     |  |

**For Admission (After Notice)**

|     |   |  |                   |                        |
|-----|---|--|-------------------|------------------------|
| 23. | Comp. App. (AT)<br>(Ins) No. 232 of<br>2018 | Roma Enterprises<br>Vs.<br>Martin S. K. Golla<br>(Resolution Professional) | Jay Salva         | Davesh Bhatia          |
| 24. | Comp. App. (AT)<br>(Ins) No. 663 of<br>2018 | M Goutham Chand Bafna & Anr<br>Vs<br>Hi-Style India (P) Ltd.               | Gautam Swarup     | Mukesh kumar<br>singh  |
| 25. | Comp. App. (AT)<br>(Ins) No. 697 of<br>2018 | Substantia Capital Services LLP<br>Vs.<br>Neelkanth Realtors Pvt. Ltd.     | Anandini Kumar    | Aman Verma             |
| 26. | Comp. App. (AT)<br>(Ins) No. 757 of<br>2018 | R. Anil Bafna<br>Vs.<br>Madhu Desikan & Ors.                               | Ashwin Kumar D.S. | Gautham Singhal-<br>R2 |

|     |   |   |                      |  |
|-----|---|---|----------------------|--|
| 27. | Comp. App. (AT) (Ins) No. 12 of 2019                                | Jakson Engineers Ltd.<br>Vs.<br>Refex Energy Ltd.   | Amar Gupta           | Kumarpal R Chopra  |
| 28. | Comp. App. (AT) (Ins) No. 60 of 2019                                | Narender Sharma<br>Vs.<br>Vistar Construction Pvt. Ltd.   | Abhishek Jain        | Shreya Kohli   |
| 29. | Comp. App. (AT) (Ins) No. 224 of 2019                               | K.P. Jayaram and Anr.<br>Vs.<br>Radha Exports (India) Pvt. Ltd.                                       | S. Gowthaman         | Dhruv Wahi<br>Jatin Julka<br>Aparna Iyer<br>Gunjan Johri     |
| 30. | Comp. App. (AT) (Ins) No. 336 of 2019                               | Girish Surajmal Chandak<br>Vs.<br>Nandlal Giridhar Papat  | Anandh K             |  |
| 31. | Comp. App. (AT) (Ins) No. 346 of 2019                               | BSE Ltd.<br>Vs.<br>Asahi Infrastructure & Projects Ltd.   | Pratap Venugopal     |  |
| 32. | Comp. App. (AT) No. 64 of 2019                                      | Bijay Kumar jaiswal & Ors.<br>Vs.<br>Shree Valley Realtors Pvt Ltd & Ors.<br><b>With</b>              | Abhishek Sharma      | S. Datta(R1),<br>D.D. Shukla (R5),<br>SK Batra (R3,4,6,7)    |
| 33. | Contempt Case (AT) No. 06 of 2019 in Comp. App. (AT) No. 64 of 2019 | Bijay Kumar jaiswal & Ors.<br>Vs.<br>Shree Valley Realtors Pvt Ltd & Ors.                             | Abhishek Sharma      | S. Datta(R1),<br>D.D. Shukla (R5),<br>SK Batra (R 3,4,6 & 7) |
| 34. | Comp. App. (AT) No. 87 of 2019                                      | K.Inbalathan<br>Vs.<br>VerTerra Products India Pvt. Ltd. & Ors.                                       | Gautham Shiv Shankar |  |
| 35. | Competition App. (AT) No. 18 of 2019                                | Godrej & Boyce Manufacturing Co. Ltd.<br>Vs.<br>Competition Commission of India & Ors.<br><b>with</b> | Nisha Kaur Uberoi    | Navdeep Singh  |
| 36. | Competition App. (AT) No. 19 of 2019                                | Rajiv Jhangiani & Ors.<br>Vs.<br>Competition Commission of India & Ors.                               | Nisha Kaur Uberoi    | Navdeep Singh  |

**12: 00 Noon**

**For Hearing (Part Heard)**

|     |                                       |   |              |  |
|-----|---------------------------------------|---|--------------|--|
| 37. | Comp. App. (AT) (Ins) No. 745 of 2018 | Hero Fincorp Ltd.<br>Vs.<br>Rave Scans Pvt. Ltd. & Ors. | Pulkit Deora | Rakesh Kumar (R1 & R2),<br>Moulshree Shukla (R3) |
|-----|---------------------------------------|---|--------------|--|

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

**For Orders**

| S. No. | Case No.   | Name of the parties   | Counsel for Appellants   | Counsel for Respondents   |
|--------|--|---|--|---|
| 1.     | I.A No. 1540 of 2019 in Comp. App (AT) No. 275 of 2017 | Mcdonald's India Pvt. Ltd. & Ors.<br>Vs.<br>Vikram Bakshi & Ors.<br><br><b>With</b> | Niti Dixit<br>Rahul Dave &<br>Amit Dhingra (A-1)<br>Sumit Chopra,<br>ShivamRaheja&Rauna<br>qMathur (A-2 & 3) | TejaKaria,<br>AishuaryVikram&S<br>hubhaang Sinha (R-<br>1 & 2)<br>Pallavi Srivastava<br>(R-7) |
| 2.     | Comp. App (AT) No. 280 of 2017                         | Vikram Bakshi & Ors.<br>Vs.<br>Connaught Plaza Restaurants Pvt. Ltd. & Ors.         | TejasKaria<br>Manu Krishnan  | Niti Dixit<br>Sumit Chopra<br>Pallavi Srivastava<br>(R-8)                                     |

**For Admission (After Notice)**

|    |  |  |                 |  |
|----|--|--|-----------------|--|
| 3. | Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018 | Gandhar Oil Refinery (India) Ltd.<br>Vs.<br>Raghu Rama Krishna Raju        | Nitin Saravanan |  |
| 4. | Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018 | Gandhar Oil Refinery (India) Ltd.<br>Vs.<br>Raghu Rama Krishna Raju & Ors. | Nitin Saravanan |  |
| 5. | Contempt Case (AT) No. 09 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018 | Sudip Bhattacharya<br>Vs.<br>Raghu Rama Krishna Raju & Ors.                | Ashish Prasad   |  |
| 6. | Contempt Case (AT) No. 13 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018 | Raghu Rama Krishna Raju<br>Vs.<br>Gandhar Oil Refinery (India) Ltd.        | Anirudh Wadhwa  | Arunima-R1<br>Nakul Sachdeva-<br>R2(IRP) |

**For Hearing (Part Heard)**

|     |                                      |  |   |   |
|-----|--------------------------------------|--|---|---|
| 7.  | Comp. App (AT) No. 213 of 2017       | Archer Power System Pvt. Ltd.<br>Vs.<br>Cascade Energy Pvt. Ltd. & 4 Ors.<br><b>With</b>                   | M.<br>SricharanRangarajan                       | Soham Kumar<br>Ginni Sehgal               |
| 8.  | Comp. App. (AT) No. 296 of 2017      | Archer Power System Pvt. Ltd.<br>Vs.<br>Cascade Energy Pvt. Ors.   | M.<br>SricharamRangarajan<br>Sreoshi Chatterjee | Chaman Lal<br>Soham Kumar<br>Ginni Sehgal |
| 9.  | Competition App. (AT) No. 23 of 2018 | Interglobe Aviation Ltd. (Indigo Airlines)<br>Vs.<br>Competition Commission of India & Ors.<br><b>with</b> | PranjalPrateek                                  | Samar Bansal (R-<br>CCI)                  |
| 10. | Competition App. (AT) No. 24 of 2018 | Spice Jet Ltd.<br>Vs.<br>Competition Commission of India & Ors.<br><b>with</b>                             | Atul Sharma                                     | Samar Bansal (R-<br>CCI)                  |

|            |                                      |   |       |                      |
|------------|--------------------------------------|---|-------|----------------------|
| <b>11.</b> | Competition App. (AT) No. 25 of 2018 | Jet Airways (India) Ltd.<br>Vs.<br>Competition Commission of India & Anr. | Perna | Samar Bansal (R-CCI) |
|------------|--------------------------------------|---|-------|----------------------|

**For Hearing**

|            |                                      |   |                 |   |
|------------|--------------------------------------|---|-----------------|---|
| <b>12.</b> | Competition App. (AT) No. 15 of 2018 | Federation of Gujrat State Chemists and Druggists Association &Anr.<br>Vs.<br>Competition Commission of India & Ors.<br><b>with</b> | Gunjan Chowksey | Manmeet Arora-R1<br>Amit Gupta-R3<br>Mansi Kukreja-R4 |
| <b>13.</b> | Competition App. (AT) No. 35 of 2018 | Chemists & Druggists Association of Baroda &Anr.<br>Vs.<br>Reliance Agency & Ors.   | Anshul Narayan  | Mansi Kukreja-R1<br>Manmeet Arora-R3                  |

**Note: Court will not sit after 03: 00 PM.**

**Copy to: -**

1. Notice Board
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**By Order**  
**-sd/-**

**Registrar**